

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd February, 2023

No.HC.VII-48/2018(Pt.)/ **996** /A. In continuation to the Notification No.HC.VII-48/2018/2612/A dated 05.05.2018, the attachment order of Shri Dhiren Bordoloi, Computer Operator, Labour Court, Guwahati, currently attached to the Principal Seat of the Gauhati High Court, Guwahati, is hereby extended from 10.07.2018 until further orders.

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2018(Pt.)/ **997-1003** /A.

Dated 02.02.2023

Copy to:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The Presiding Officer, Labour Court, Guwahati.
3. The Joint Registrar, (Judicial), Gauhati High Court, Guwahati.
4. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Gauhati High Court Website.
5. The Administrative Officer (Judicial), Civil Rule (Disposal) Section, Gauhati High Court, Guwahati.
6. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
7. Shri Dhiren Bordoloi, Computer Operator, Labour Court, Guwahati, currently attached to the Principal Seat of the Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)